

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 379/(MAH)/2017

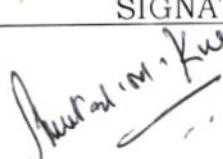
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

NAME OF THE PARTIES: BASF India Ltd.
 V/s.
 Colour Roof (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

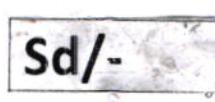
S. No.	NAME	DESIGNATION	SIGNATURE
10	Adv. Sheetal Kumar also Mrs. Nupur Awasthi for Respondents		
10.	Nishitha Nambiar	Advocate for Operational Creditor 1/b India law	

ORDER

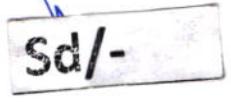
TCP No. 379/ I&BP /NCLT/MB/MAH/2017

For the Petitioner's Counsel having stated that Statement of Accounts and
 Bank Certificate not yet filed, therefore, the Petitioner is hereby directed to file the
 Bank Certificate within one week.

List this matter for hearing on 01.09.2017 after filing all the above requisite
 documents.

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)